

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3238  
ANSWERED ON:28.07.2009  
PROGRESS OF ROADS UNDER CRF  
Rajaram Shri Wakchaure Bhausahab

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government has reviewed the progress of the utilisation of funds sanctioned under the Central Road Fund;
- (b) if so, the details thereof and the targets likely to be achieved; and
- (c) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N.SINGH)

(a) to (c) : The progress of works and utilization of fund under Central Road Fund (CRF) are regularly monitored by the Ministry at different levels. The State Governments are regularly requested to increase the pace of the progress of CRF works and the progress of utilization of funds from CRF is monitored quarterly. This has resulted in almost 100% utilization of funds under CRF. During the year 2008-09, fund amounting to Rs.2122.00 crore was released to States/UTs under CRF against the original Budget Provision of Rs.1671.64 crore. To meet the additional requirement of fund under CRF, an amount of Rs.500.00 crore was obtained from Ministry of Finance through supplementary grant under CRF increasing the total provision to Rs.2171.64 crore.